NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SATYA RANJAN PRASAD**
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/323/KOB/2023 in CP(IBC)/20/KOB/2021
SECTION	SEC 35(1)(n) IBC R/W REG 21A IBBI (LIQUIDATION)
NAME OF PARTIES	K EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF PERIYAR AGRO FOOD INDUSTRIES PVT LTD V/S UNION BANK OF INDIA.
PETITIONERS ADVOCATE/ PROFESSIONAL	DHANANJAYA SUD.
RESPONDENTS ADVOCATE/ PROFESSIONAL	V A AJAIKUMAR

Office Notes

15 Nov 2023

ORDER

IA(IBC)/323/KOB/2023 in CP(IBC)/20/KOB/2021

Learned counsel, Mr. Dhananjay Sud appears for the liquidator. Ld. Liquidator Mr. K Easwara Pillai is also present in person. Learned counsel, Mr. V A Ajaikumar appears physically on behalf of the respondent.

This is a part heard matter. List before the regular bench on **30.11.2023.**

Sd /-

Satya Ranjan Prasad
Member (Technical)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)